

बीस सूत्री कार्यक्रम के अन्तर्गत हथकरघा विकास योजनाएँ

1740. श्री अरसफाक हुसैन : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उन हथकरघा विकास योजनाओं को अधिक सक्रियता के साथ पुनः लागू करने का है जिन्हें 1977 से पूर्व बीस-सूत्री कार्यक्रम के अन्तर्गत क्रियान्वित किया जा रहा था ; और

(ख) यदि हाँ, तो क्या हथकरघों और दस्तकारी की वस्तुओं को उचित महत्वपूर्ण और प्रोत्साहन देने तथा बीस सूत्री कार्यक्रम के अन्तर्गत उन पर विशेष ध्यान देने को देखते हुए, सरकार का विचार कपड़ा विभाग से भिन्न एक पृथक हथकरघा एवं दस्तकारी की वस्तुएं विभाग स्थापित करने का है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) जी हाँ ।

(ख) वर्तमान में ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

Publication of List of Special Executive Magistrates in Maharashtra

1741. SHRI RATANSINH RAJDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have recently published a list of special Executive Magistrates;

(b) whether Government contemplate to abolish completely the said list;

(c) whether it is also a fact that the Government of Maharashtra had appointed these special Executive Magistrates for a period of three years; and

(d) if so, the names of special Executive Magistrates published in the Maharashtra Government Gazette?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (d). The State Government have published a list containing the names of 3714 Special Executive Magistrates in their General Administration Department Notification No. SEM-1780-Desk V dated 26th January, 1980.

(b) The matter is under consideration.

(c) The tenure of the Special Executive Magistrates as notified is for a period of two years from 26th January, 1980.

Threat of Closure of Cachar Paper Mill at Badarpur (Assam)

1742. SHRI SANTOSH MOHAN DEV: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the Cachar Paper Mill at Badarpur (Assam) (a unit of the Hindustan Paper Corpn.) is facing a threat of closure because of non-receipt of raw material, from the NC Hills and due to lack of allocation of funds by the Central Government for development works; and

(b) if so, what steps Government propose to take to streamline the production by making available the development funds and what steps Corporation propose to take to procure the required raw materials?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Does not arise.